

High Court of Sikkim

Record of proceedings

I.A. No. 01 of 2023 in CRL.L.P/31/2023(Filing No.)

State of Sikkim

Applicant

VERSUS

Rup Narayan Rai (Chamling) and Others

Respondents

Date : **21-02-2024**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**
THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

For Applicant

Mr. Thinlay Dorjee Bhutia, Public Prosecutor.
Mr. Yadev Sharma, Additional Public Prosecutor.

For Respondents

None present.

Rai, J.

Learned Counsel for the Respondents is absent today.

Learned Public Prosecutor submits that he has learnt that the response to the I.A. (*supra*) has been filed by Learned Counsel for the Respondents but is lying in defects.

In the circumstances, let this matter be listed on the defects being cured.

Registry to take steps accordingly.

Judge
21-02-2024

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21-02-2024